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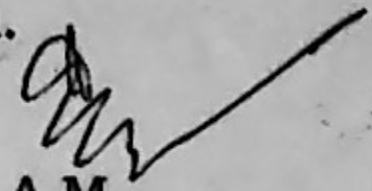
Original Application No. 308 of 2007

09.10.2007

Hon'ble Mr. Ashok S. Karamadi, J.M.

Hon'ble Mr. K.S. Menon, A.M.

Learned counsel for the applicant-Shri K.K. Mishra states that having regard to the relief sought for in this O.A., since same has been considered by the respondents, as stated in the counter affidavit, as such, O.A. does not survive for consideration, accordingly seeks permission to withdraw the O.A. Regarding his submission, O.A. is dismissed as withdrawn.


A.M.

J.M.

/m.m./